

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 8<sup>th</sup> December, 2016  
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 26/2016	Abdul Mannan Vs. Union of India & Ors.	Mr. S. D. Ansari, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Biraja Mahapatra, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-4 Mr. Kush Sharma, Adv. for R-6 Mr. B. H. Hashmi, Adv. for R-7
<b>AFTER NOTICE</b>			
2.	Original Application No. 610/2016	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R & 3
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 88/2016	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8
4.	<b>Original Application No. 431/2016</b> (M.A. No. 831/2015 & M.A. No. 132/2016) (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Mr. Balendu Shekhar, Adv. for R-1 Mr. N. B. Joshi, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for State of Rajasthan
5.	Original Application No. 480/2016	Fazeel Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for State of U.P. Mr. Daleep Dhyani, Adv. for UPPCB Ms. Alpana Poddar, Adv. for R-4
<b>FOR HEARING</b>			
6.	Original Application No.33/2013 (T <sub>HC</sub> ) (M.A. No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Ms. Richa Kapoor, Adv. for PPCB

7.	Original Application No.30/2013 (T <sub>HC</sub> )	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 & 5 Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Ms. Richa Kapoor, Adv. for PPCB
8.	Original Application No.29 (T <sub>HC</sub> )/2014 (CRLMP No. 963/2012)	Om Prakash Vs State of Rajasthan & Ors.	Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6 Mr. Shiv Mangal Sharma, AAG with Mr. Ankit, Adv. for State of Rajasthan
9.	Original Application No. 100/2016 (M.A. No. 194/2016 & M.A. No. 546/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4
10.	Original Application No. 366/2016	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Pankaj K. Sharma, Adv. for Applicant Ms. Puja Kalra, Adv. for SDMC Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Tarunvir Singh Khehar, Adv. for R-3 to 5 Ms. Bhawana Duhoon, Adv. for NHAI Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA

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